

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 70/TT/2012

Date: 23.8.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for assets associated with Supplementary Transmission System under DVC and Maithon right bank project in Northern Region

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 17.9.2013:-

1. Management/Auditor's certificate as per actual DOCO and revised tariff forms along with supporting documents for interest rate and repayment schedule for Asset-3 and Assets-6 to Asset-10;
2. Justification for increase in IDC and IEDC of Asset-5, despite reduction in capital cost up to DOCO as per revised management certificates;
3. Working of interest during construction for the Entire Project and basis along with working of allocation of the interest during construction to various assets covered in the project;
4. RCE, if approved, along with the revised apportionment of capital cost.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)